### I 27 87 MP48

For election to Assembly. (name of the House)
From 13. Harseally. Constituency (Name of the Constituency)

Krisha Nanday on daught style of Lafe Deo Manday Pas Way

Jeal years, resident of Village Ray hundry (mention full postal address), a candidate at the above

Telection, do hereby solemnly affirm and state on oath as under:

(strike out whichever is not applicable)

I am a candidate set up by 3. I for many of the political party ) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in income Tax Return ( in Rupees)
1.	Self	ALWPP 1445P	2009-10	100,000
2.	Spouse-	ANSPD 8261F	2009-10	
3,	Dependent I	Nil	Nil	Nil
4.	Dependent 2	Nol	Nil	Nil
5.	Dependent 3	Nil	NI	Nil

### (3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	Nil
(b)	Name of the court, Case No. and Date of order taking cognizance :	Nil
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s)	Nil

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	. Wil
(b)	Name of the Court(s). Case No. and Date(s) of order(s).	Nil.

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(5) That I give height below the details of the assets (movable and in movable etc.) of mysels, my spouse and all dependents:

### A. Details of movable assets:

Note

(0)

1. Assets in joint name indicating the extent of joint ownership will also have to be given

In case of deposit/Investment, the details including Serial Number. Amount, Date of Deposit, the Scheme.
 Name of Bank/ Institution and Branch are to be given

 Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)		55,000/-	Re. 11,000f-	Nil	Nie	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Defails	attache) &	in Separa	te Sheet	
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil	Nil	Nil	Nal	Nil
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	Defail	s attache	on Sep	arate St	eel
(v)	tirm, Company, Trust etc. and other receivables from debtors and the amount,	Reb, 00,000 form Bihar Vidha Salha	RI. 4,00,000 PM. 4,00,000 PM. 4,00,000 PM. 4,00,000 PM. 4,00,000 PM. 4,000 P	NAR HUN 1001 BR-66-036	Nil	Nil
(vi)	Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)		Nil	HUNK HONDA BR-69-0865	Nil	Nil
(vir)	lewelry, bullion and valuable thing (give details of weight and value)	Gold 10 (ten) from	Gold 1999 97 Rs 1,68,000	ne. Nil	Nil	Nil

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/sny other assets such as value of Claims/interest		
Gross Total value		

3. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
i)	Agricultural Land Location(s) Survey number(s) Area (Total measurement in acres)	Defails	altachi	on sep	anate Sl	reet.
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase)at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(ii)	Non-Agricultural Land Location(s) Survey number(s)	Nil	Nil	Nil	Nil	Wil
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)			1924		
1 (4)	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(iii)	(including apartments) -Location(s) -Survey number(s)	Nil	Nal	Nil	Nil	Nil
	Built up Area (Total measurement in sq. ft.)					J.,

	V tether inherited property (* es or NO)		30(0)			
ij	Date of purchase in case of self- activited property					
	Cost of property (in case of purchase) at the time of purchase					
200	Any Investment on the property by way of development, construction etc.					
	Approximate Current market value					
iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Defail	s attach	on set	arate sl	eet.
j	Area (Total measurement in sq. ft.)					
	Built up Area (Total measurement in sq. ft.)					
0	Whether inherited property (Yes or NO)		1			
	Date of purchase in case of self acquired property					
	Cost of property (in case of purchase) at the time of purchase				-	
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
v)	Others (such as interest in property)	Nil	Nil	Nil	Nil	Nil
vi)	Total of Current Market Value of (i) to (v) above	Re12,00,000	Rs 22,50,000 -	18.3,00,000	1- Nie	Nol.

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of Ioan	Hal	Rs. 4,00,000 from UBGB Chakia	Nil	Nil	Nil.
•	Loan or dues to any individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	S. Chandrops Ristorops Ris, 2,25,000	Sh. Om Frakasi Enflic Ra. 1,50,000-	, 45	Nal	Mil

191/mm.

	Any other liability	-Rs. 6,00,000	Nil	Nil	Nat	Nal
	Grand total of liabilities	R. 8, 25,000	Re 5,50,000	Nil	Not	Nil
(ii)	Oues to departments dealing with government	Nil	NA	Noil	Nil	Nol
	Dues to departments dealing with supply of water	Nil	Nil	Not	Nil	N'al
	Dues to departments dealing with supply of electricity	Nil	Nil	Nal	Nil	N'al
	Dues to departments dealing with supply of telephones/mobiles	Nil	Nil	Nil	Nat	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil	Nat	Nal	Nil
	Income Tax Dues	Nil	Nil	Wil	Nie	Ni
	Wealth Tax Dues	NX	Nil	Nie	Not	Wil
	Service Tax Dues	Nil	Nil	Nil	Nil	No
	Municipal /Property Tax Dues	Nil	Noil	Nil	Nil	Ni
	Sales Tax Dues	Nil	Nil	Not	Nil	N'a
	Any other dues	Wil	Nil	Nit	Not	Ni
	Grand total of all Govt. dues	Nil	Nil	Nil	Nel	NY

(7) Details of profession or occupation:
a. Self.......lowites and Social Service

b. Spouse ... Gout. Regd. Contractor
(8) My educational qualification is as under: I. A in the year 1986 from M. S. College, Metihu;
(Give details of highest School / University education with full form of the certificate diploma degree course) (Name of the School /College/ University and the year in which the course was completed.)

### (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smi/Kum. Krishna Nandan Paswan
2.	Full postal address	Village Raghundtopu, P.O. Northan
3.	Number and Name of the constituency and state	13- Hazzidhi Assembly Constituen
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	Bharfiga Janta Tarty
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	nil.

	(c) Total number of Pending cases where the court (s) have taken cognizator			è	N.Q.				
5		N of		B 1770	en for which la		Liste	Theorie Season	
	(a)	Candidate ALWPP14 Spouse: ANSPD8	45 P		0.0			_	
			261 F		2009=10		Rec	2,59,670	
y d	(c)	Dependents -			Nil		1	Nac	
5.			of Assets and	Liabiliti	es in rupees		-		
		Description	Self	Spouse	Dependent-I	Depende	ent-II	Dependent-Ill	
١.		Moveable Asset (Total value)	A. 12,28,000	1,96,00	of- 20,000/	NZ	2	N-R	
3.		Immovable Asset	R 12,00,000	L22,50,0	3,00,000	- No	e	Nil	
1000	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)				S.			
1000	(ii)	Approximate Current Market Price of Asset (Total Value)							
7		Liabilities						100000000000000000000000000000000000000	
		(i) Government dues (Total)	Nie	Wil	Nil	14.	il	Nil	
		(ii) Loans from Bank, Financial Institutions and others (Total)	Nil	Rs. 4,00,	oney wil	N	il	Nort	
8.	(6	ghest educational qualifi- Give details of School / Ur urse) (Name of the School	niversity educa	ition with					

#### VERIFICATION

						s of this affidavit are true and correct to the
pest of my	knowledge	and belief, n	o part of it is	false and no	thing material	has been concealed there from. I further
fecture that		202	22	16 KI		

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
(b) L my spouse, or my-dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified atthis	theday of.	4/1	12	2012
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911/12 9/1/12 DEPONENT

Note: 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.

2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary

3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned

4. The affidavit should be either typed or written legibly and neatly

# DETAILS OF MOVABLE ASSETS KRISHNANDAN PASWAN S/o - DEWNANDAN PASWAN

(2) A (ii) Deposits in Bank

S.No.	Name of Bank	Nature of Account	Account Number	Balance Amount as on 07.10.2010	Remarks Balance Amount a
1	Central Bank of India Luthaha, Motihari	Savings Account	11004	3585.00	4000/2
2	Union Bank of India, Motihari	Saving Account	572302010002245	36077.00	13,000=
3	State Bank of India, Bihar Legislative Assembly, Patna	Saving Account	10839465039	6061.62	43,000/-
4	United Bank of India Motihari	Saving Accounts	1628010020420	27000.00	2500/2
		193	TOTAL RS	72723.62	62,500/2

### 2 A (1V) OTHER FINANCIAL INSTRUMENTS

N.S.C.	TIME DEPOSIT	LIC			
		Branch	Policy No.	Sum Assured	
NIL	NIL	Motihan	535827009	5.00.000.00	
		Muzaffarpur	534912447	1,00,000.00	
				Julium	

## DETAILS OF IMMOVABLE ASSETS

Kotshnandan Paswan Sto Late Decrandan Paswan

Rsidential Land

S.No. Location Survey No.

Khato-Khesza

39 - 138

45 - 178

1. Raghurathbur Anchal-Turkaulia

Dist. - East Champaran

Agricultural land

1. Dumson Anchal- Kotus

Dist. - East champman

Extent (Total - Current

Measurement Bigha- Katho- Dhin

10 - 03 - 05 dh. Rs 8,00,000/-

0-12-9/2 dh. R. 4,00,000/-

Total Rs. 12,00,000 -

Harket

Value\_

## DETAILS OF MOVABLE ASSETS

### RADHA DEVI W/o - KRISHNANDAN PASWAN

### (2)(A) (ii) Deposits in Bank

S.No.	Name of Bank	Nature of Account	Account Number	Balance Amount as on 07.10.2010	Balance Amount
1	State Bank of India Bara Chakia	Current Account	30710517348	Rs. 15,000.00	15,0001=
2	Central Co-Operative Bank, Bara Chakia	Saving Account	1999		50,000=
3	Champaran Kshetriya Gramin Bank, Bara Chakia	Saving Accounts	4	Rs.105000.00	
4	State Bank of India, Sitalpur	Saving Accounts	01190009021 TOTAL	Rs.397965.00 Rs.578984.00	2,65,000 =

### (2)(A) (ii) NON-BANKING FINANCIAL COMPANIES

220000.00	NIL	Housing Bond	Sahara India	1
30000.00 15000.00	Policy No. 10733917 Policy No. 10804020		ICICI Bank	2

Julhum. - 6.74. Km/ 4/1/12

## DETAILS OF IMMOVABLE ASSETS OF Radha Deve Wo Krishnanandan Paswan

Res	idential Land			
S.NO.	Location	Survey No. Khata - Khesra	Extent (Total Measurement Aseg Bigha-katho-Dhur	t) Current Market valu
t.	Diemora Anchal-Kotwa Dist-E. Champaran	274 - 249	0 - 03 - 02	Re. 4,00,000=00.
	Bara Chakia Anchal-Chakia DistEast-Champana	w 192 -1528	0 - 01 - 17	- Rs. 13, 50,000 = 00
Agoi 1.	Cultural land  Diemsa  Anchal-Kotivo  DistE. Champara	253 -114	0 - 05 - 00 0 - 03 - 00 0 - 03 - 02 0 - 03 - 00 0 - 04 - 00 01 - 01 - 12	Re 5, 00,000 = 00.

### DETAILS OF MOVABLE ASSETS OF RADHA DEVI w/o - KRISHNANDAN PASWAN

### OTHER FINANCIAL INSTRUMENTS

N.S.C.		TIME DEPOSIT		L,I,C,	
The second secon	Amount	Account No.	Amount	Policy No.	Amount
Certificate No.	10000.00	40976	40000.00	536526766	100000.0
87EE 931746	10000.00	40975	40000.00	537542370	250000.0
87EE 931744	10000.00	793830	8000.00	534911125	50000.0
87EE 931747	10000.00	793781	2000.00	TOTAL	400000.0
87EE 931745	5000.00	793784	4600.00		
53DD 797606	5000.00	793757	40000.00		
53DD 794605	10000.00	793831	27000.00		
89EE 391077	10000.00	793754	40000.00		
89EE 391098	10000.00	40977	20000.00		
89EE 391097	10000.00	40978	85000.00	7700	
89EE 391095	10000.00	793755	56000.00		COLUMN TO SERVICE SERV
89EE 391093	The second secon	793756	55000.00		
89EE 391091	10000.00	793758	75200.00		
89EE 391089	10000.00	TOTAL	RS _ 492800.00		Stamper Service
89EE 391087	10000.00	IOIAL	~		
89EE 391085	10000.00				
89EE 391083	10000.00				With the latest the con-
89EE 391081	10000.00				
89EE 391079	10000.00				
21BB 179430	500.00				
38CC 873245	1000.00				
38CC 873246	1000.00				
38CC 873247	1000,00				
92EE 572216	10000.00				
92EE 572215	10000.00				
92EE 572213	10000.00				
92EE 572212	10000.00				
92EE 572210	10000.00	1			
92EE 572210	10000.00				
92EE 572209	10000.00				
92EE 572214	10000.00				
92EE 572217	10000.00				811
TOTAL	<u>~ 263500.00</u>			N	9414